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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

C.A. 275/97.

Dt. of Decision : 11-3-97.

B.Satyanarayana Murthy

.. Applicant.

vs

1. The Union of India, Rep. by its General Manager, SE Railway, Garden Reach, Calcutta-700 043.
2. The Divl. Railway Manager, SE Railway, Visakhapatnam-530 004.

.. Respondents.

Counsel for the applicant : Mr. P.B.Vijaya Kumar

Counsel for the respondents : Mr. Mr.V.Bhimanna, Addl.CGSC.

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

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ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

Heard Mr.P.B.Vijaya Kumar, learned counsel for the applicant and Mr.V.Bhimanna, learned counsel for the respondents.

2. The applicant herein had been promoted as Junior Draughtsman in the scale of pay of Rs.330-560/- (RS) w.e.f., 3-11-87 in an upgraded permanent post of Tracer. The cadre of Junior Draughtsman of the Signal department is stated to be controlled by the Headquarters. The applicant wanted his name to be included at the appropriate place in the seniority list of Junior Draughtsman of the Signal Department of the SE Railway. His case was considered by R-2 and he addressed a letter to the Chief Personnel Officer, SE Railway, Garden Reach, Calcutta by his letter No.WSG/92/ dated 4-5-93 (Page-18 of the OA) ~~REGD~~ requesting the Chief Personnel Officer to include the name of the applicant at the appropriate place of the seniority list of the Junior Draughtsman under intimation to his office. It is stated that no reply has been received to that correspondence. The applicant has also addressed a letter dated 26-11-96 to the Chief Personnel Officer, Garden Reach, Calcutta for inclusion of his name at the appropriate place in the seniority list. It is stated that no action has been initiated so far.

3. This OA is filed praying for a direction to the respondents to include his name in the seniority list of Junior Draughtsman taking into consideration his promotion to the post of Junior Draughtsman in SE Railway at an appropriate place and year as decided by the Tribunal and thereby extend all the eligible benefits flowing therefrom together with all consequential benefits.

4. As the Chief Personnel Officer is yet to decide this issue it is appropriate to refer this case back to him for looking into his case and include the name of the applicant at the appropriate serial No. in the seniority list of Junior Draughtsman (Rs.330-560/-) of the Signal Engineering Department of SE Railway. It is needless to say that the said authority will further process his case if any consequential benefit is required on the basis of that interpolation of seniority list.

5. The OA is ordered accordingly at the admission stage itself. No costs.

M. S. JAI PARAMESHWAR
(B.S. JAI PARAMESHWAR)
MEMBER (JUDL.)

R. RANGARAJAN
(R. RANGARAJAN)
MEMBER (ADMN.)

11/31/97
Dated : The 11th March 1997.
(Dictated in the Open Court)

Avv. G. S. Iyer (3)
Dr. Registration (3)

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Copy to:-

1. The General Manager, S.E.Rly, Garden Reach, Union of India, Calcutta.
2. The Divl. Railway Manager, S.E.Rly, Visakhapatnam.
3. One copy to Sri. P.B.Vijayakumar, advocate, CAT, Hyd.
4. One copy to Sri. V.Bhimanna, Addl. CGSC, CAT, Hyd.
5. One copy to Deputy Registrar(A), CAT, Hyd.
6. One spare copy.

Rsm/-

2/4/93

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TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RAJNGURJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR:
M(J)

DATED: 11/3/97

~~ORDER/JUDGEMENT~~

~~R.A./C.P/M.A. No.~~

Q.A. NO.

in
225197.

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

~~NO ORDER AS TO COSTS.~~

VI K B

THE COURT

Mr. Smith

केन्द्रीय अधारस्थित अधिकारी
Central Administrative Tribunal
प्रेषण /DESPATCH
1-7 APR 1997 *Notif*
हृषीकाश अधिकारी
HYDERABAD BENCH